

Notification No. DNBS.144/CGM(VSNM)-2000 dated June 30, 2000

In exercise of powers conferred under sub-section (2) of section 45-IB of the Reserve Bank of India Act, 1934 (2 of 1934) and in partial modification of Notification No. DFC. 108/ED(JRP)-97 dated April 30, 1997, the Reserve Bank of India, on being satisfied that it is necessary so to do, hereby directs that the forms for quarterly return I and II shall stand substituted, with immediate effect, by Returns NBS 3 and NBS 3A, as appended hereto.

Sd/-

(V.S.N. Murty)

Chief General Manager-In-Charge

Encls : NBS-3, NBS-3A